

of instruction. Curricular framework developed under the project during the second phase has also been introduced in all the primary schools of the State with slight modifications.

- (iii) Under the Project Developmental Activities for Community Education and Participation (DACEP), the State is presently engaged in continuation of developmental activities already started and introduction of new educational and developmental activities into the community education centres. The State is also engaged in development, try-out and revision of instructional materials for different age groups.
- (iv) The major activities carried out under the project Early Childhood Education (ECE) include training of teacher education, training of preschool teachers on the various aspects of preschool education, orientation of supervisors of preschool educators, and holding of workshop for development of children's books and pictures.
- (v) Under the Project Comprehensive Access to Primary Education (CAPE), the State is in the process of implementing the first phase of the project covering activities leading to the development and production/publication of relevance-based learning materials (learning episodes) in sufficient quantity and variety.
- (vi) Under the Project 'Non-formal Education for Women and Girls', State Resource Centre is being provided with one 16 mm. Projector, one Tape-Recorder with accessories, one Camera, Slide Projector, Silk Screen and Printing Equipment etc. Child play equipment has been provided to 400 centres.

Resolution re : "Arms Race" Approved by UN Political and Security Committee

4980. SHRI K. PRADHANI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a move co-sponsored by India, voicing "grave concern" over the in-

tensifying arms race and "the new very dangerous" and worsening global situation, was approved by the U.N. Assembly's main Political and Security Committee on the 26 November, 1983 for consideration by the United Nations General Assembly ;

(b) whether the General Assembly has since considered this resolution ; if so, its reaction thereto ;

(c) whether the above committee also cleared a proposal to get up an international disarmament fund for development and also on international cooperation for disarmament ; and

(d) if so, the manner in which this proposal is being processed further ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A.A. RAHIM) : (a) Yes, Sir. India's Resolution on "Convention on the prohibition of the use of nuclear weapons", which *inter alia* referred to "an increased danger of nuclear war as a result of the intensification of the nuclear arms race and the serious deterioration of the international situation", was adopted by the First Committee by 101 votes in favour, 19 against and 17 abstentions.

(b) The Indian resolution has been approved by the plenary of the General Assembly on 15 December 1983, by 126 votes in favour, 17 against, and 6 abstentions.

(c) Yes, Sir. The French resolution on "Relationship between disarmament and development", which *inter alia* referred to the French proposal on the establishment of an International Disarmament Fund for Development, was adopted by the First Committee without a vote. The Czech resolution on "International cooperation for disarmament" was adopted by 83 votes in favour, 15 against and 18 abstentions.

(d) Both these resolutions have also since been approved by the plenary of the General Assembly.

Wagon shortage at Coal Pitheads

4981. SHRI K. PRADHANI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railways are presently facing a wagon shortage at coal-pitheads for the movement of coal for the rail-linked consumers' destination points ;

(b) if so, the reasons therefor ;

(c) whether there is huge pilferage of coal during transit ;

(d) whether Railways have ever made an estimate of the coal pilfered in transit ; if so, the details thereof ; and

(e) the steps being taken to provide adequate coal wagons particularly for the Eastern States, which are nearer to the coal-fields ; and prevent such massive pilferage by rail.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) Does not arise.

(c) There are some losses.

(d) No such estimate has been made. However, the Railways paid a sum of Rs. 42.79 lakhs approximately during 1982-83 as compensation on account of pilferage of coal.

(e) Supply of wagons is adequate to transport the coal made available at rail-heads for despatch to the States including Eastern States.

Offices of Railway Service Commission at Bhubaneshwar

4982. SHRI K. PRADHANI : Will the Minister of RAILWAYS be pleased to state :

(a) the progress made so far in setting up an office of the Railway Service Commission at Bhubaneshwar (Orissa) ; and

(b) the areas which it will cover ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) The Railway

Service Commission has already been set up at Bhubaneshwar and has started functioning. They have already issued a few Employment Notices against which recruitment will be held in due course.

(b) Railway Service Commission, Bhubaneshwar is to cater to the recruitment of staff for Khurda Road, Waltair and Chakradharpur Divisions of South Eastern Railway.

Passenger Train Halt at Tikirapal

4983. SHRI CHINTAMANI JENA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that an estimate has been prepared and pending for the last so many months for having a passenger train halt at Tikirapal in between Balasore and Haldipada railway stations of Kharapur Division in South Eastern Railway ;

(b) if so, the details thereof and by which time this passenger train halt will start functioning ; and

(c) whether it is a fact that many representations were made to the authority by the people of that area and the local Member of Parliament on this issue, and whether the local revenue authorities have also submitted their report since long, if so, the action taken by the authorities for sanctioning the said stoppage ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). The proposal for opening of a passenger train halt at Tikirapal between Balasore and Haldipada stations was examined in the past but was not found financially justified. Representations for opening of this halt station have been received and the proposal is being reexamined again by the South Eastern Railway Administration.

Entertainment Facilities on Superfast Mail and Express Trains

4984. SHRI CHINTAMANI JENA : SHRI NAVIN RAVANI :

Will the Minister of RAILWAYS be pleased to state :